

COURT II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 139 of 2010

Dated: 23rd November, 2010

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**North Delhi Power Limited Appellant (s)
Versus
Delhi Electricity Regulatory Commission ... Respondent (s)**

Counsel for the Appellant (s) : Mr. K.Datta, Advocate
Mr. Ajay Kapoor &
Mr.Anurag Bansal for NDPL

Counsel for the Respondent(s) : Mr. M.S. Gupta for DERC
Mr. Anish Garg for DERC

ORDER

Heard both the parties. Both the parties have agreed to work out a procedure for additional security from the existing consumers. Accordingly, they are directed to submit an agreed procedure on or before 7.12.2010.

Post the matter on 9.12.2010 for reporting compliance.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK/JS